

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

C.P. No. 07/59/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
13.09.2017**

**NAME OF THE COMPANY:** M/s Sonia Narang & Anr. Vs. M/s Ayur Herbals  
Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 58/59**

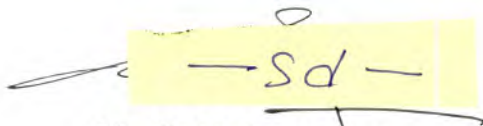
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s)	:	Mr. Ashok Kumar Bharti		
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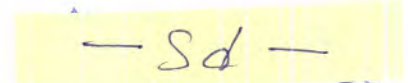
For the Respondent (s)	:	Mr. Rakesh Kumar, Advocate Mr. P.K. Sachdeva, Advocate		
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**ORDER**

Request for adjournment has been made by the Ld. Counsel for the  
Petitioner. To come up on 6<sup>th</sup> October, 2017.



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**